

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 4571 of 2015

Phalguni Prasad Singh

... **Petitioner**

Versus

The State of Jharkhand and Ors.

... **Respondents**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner : Mr. Arwind Kumar, Advocate

For the State : Mr. Jagdeesh, Advocate

For the BSEB : Mr. Binit Chandra, Advocate

Order No. _____ /Dated: 17th April, 2021

Mr. Jagdeesh, the learned counsel appears on behalf of the State.

Mr. Binit Chandra, the learned counsel appears for the Bihar School Examination Board, Patna.

On their request, post this matter on 30.04.2021 under the heading "Final Disposal" to be listed in the supplementary cause-list.

(Shree Chandrashekhar, J.)

Tanuj/-